

FORM B
PUBLIC ANNOUNCEMENT

{Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016}

FOR THE ATTENTION OF THE STAKEHOLDERS OF
QUANTUM COAL ENERGY PRIVATE LIMITED (UNDER LIQUIDATION)

1.	NAME OF CORPORATE DEBTOR	QUANTUM COAL ENERGY PRIVATE LIMITED (UNDER LIQUIDATION)
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	31/12/2010
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC-Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U10200TN2010PTC078652
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	D. No.5-4-44 Kalai Nagar 3rd Main Road, Madurai- 625017
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	16-09-2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	17-09-2019
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Gopalsamy Ganesh Babu Registration No. IBBI/IPA-002/IP-N00246/2017-18/10731
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	986, H Block, 24th Street, Anna Nagar West. Chennai – 600 040. babu@finrespro.com Mobile No. 8248346152
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Gopalsamy Ganesh Babu 41/16A, Nelson Manickam Road, Choolaimedu, Chennai 600094. babu@finrespro.com Mobile No. 8248346152
10.	LAST DATE FOR SUBMISSION OF CLAIMS	24-10-2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai has ordered the commencement of liquidation of the *Quantum Coal Energy Private Limited (under Liquidation)* on 17/09/2019. *Copy of the order received by the Liquidator on 24/09/2019.*

The stakeholders of *Quantum Coal Energy Private Limited (under Liquidation)* are hereby called upon to submit a proof of their claims, on or before **24-10-2019**, to the liquidator at the Correspondence address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.09.2019
Place: Chennai



G. Ganesh Babu

Gopalsamy Ganesh Babu
Liquidator
M/s Quantum Coal Energy Private Limited
(under Liquidation)

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